

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1886  
ANSWERED ON:21.07.2004  
ERADICATION OF KALA AZAR  
Singh Shri Sitaram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the severe diseases such as Kala Azar are spreading in the country;
- (b) if so, the State-wise data of the deaths occurred due to Kala Azar during the last three years;
- (c) the steps being taken by the Government to check the spread of this disease; and
- (d) the funds allocated for the eradication thereof State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): Kala-azar is endemic in Bihar, Jharkhand, West Bengal and a few districts of Uttar Pradesh. As per information received from the State Health authorities, the number of deaths occurred due to Kala-azar during the last 3 years, State-wise, are as under:-

State/Year 2001 2002 2003 (provisional)

Bihar	204	160	187
Jharkhand	0	0	5
West Bengal	4	5	7
U.P.	3	1	1
Delhi#	2	2	10

Total 213 168 210

# = Imported cases that received treatment in Delhi hospitals.

(c) & (d) : Elimination of Kala-azar by 2010 is a National Health Policy goal and the programme is included in the Tenth Five Year Plan within the ambit of National Vector Borne Diseases Control Programme. The programme envisages implementation of following strategy for Kala-azar elimination efforts:-

1. Vector Control through indoor residual insecticides spray in endemic areas.
2. Treatment of Kala-azar cases.
3. Information, Education & Communication for community involvement and capacity building.

The Government of India provides anti Kala-azar drugs, insecticides and operational expenses while the State Governments implement the programme through the existing health infrastructure. From 1st December,2003, 100% central assistance for Kala-azar elimination (excluding staff components of the State Governments)is provided to the endemic states namely Bihar, Jharkhand, Uttar Pradesh and West Bengal.

A tentative provision of Rs.217 crores has been made towards Kala-azar elimination during the Tenth Five Year Plan. State-wise allocations during 2002-03 & 2003-04 are as under:-

(Rs. in lakhs)

State/year	Cash	Kind	Total
Bihar			
2002-03	- 102.49	102.49	
2003-04	554.67	1798.25	2352.92

West Bengal

2002-03	- 126.72	126.72	
2003-04	125.81	271.19	397.00

Jharkhand

2002-03	- 83.64	83.64	
2003-04	53.77	168.97	222.74

Uttar Pradesh

2002-03	- 79.15	79.15	
2003-04	26.75	79.59	106.34